(5)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

PRESENT: SHRI K. ANANT	HA PADMANABHA SWAMY, MEMB	ER-JUDICIAL
PPLICATION NUMBER	:	
ETITION NUMBER	: CA/90/2017	
IAME OF THE PETITIONER(S)	: MEDICI HOLDINGS LTD	
NAME OF THE RESPONDENT(S)	: PHOTON INFOTECH PVT LTD	
UNDER SECTION	: 241/242	
.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
MR.R. MUKAKI (SR. ADU) OR I. RAZ KUMAR ZHABAZH NAKSHINI	LOUNSEL FOR APPLICAPTS	p.fr
KAM	Counsel for	Sr. Varehini
Varshin	R-9	
Fos. V. Hahresh	,	MIR
Pawan Thabath	Coursel for hito	RIS
Borgadoch.	Counsifor Roto Rs	P. J.

ORDER

Counsel for the Applicant present. Counsel for R1 to R5 present. Counsel for R6, R7 and R8 present. Counsel for R9 present. Heard submissions made by the Counsel for the Applicant. Counsel for Respondents prayed time for reply submissions. At request, time is enlarged. Put up on 29.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)